## GOVERNMENT OF INDIA ROAD TRANSPORT AND HIGHWAYS LOK SABHA

UNSTARRED QUESTION NO:4293
ANSWERED ON:29.08.2011
FATAL ACCIDENTS ACT, 1885
Nagorao Shri Dudhgaonkar Ganeshrao;Sukur Shri Jadhav Baliram

## Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether the Government is contemplating to review the Fatal Accidents Act, 1855;
- (b) if so, the details thereof;
- (c) whether the Government has received any recommendations/suggestions for changes in the legislation of Fatal Accidents Act, 1855; and
- (d) if so, the details thereof and the response of the Government thereto?

## **Answer**

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT & HIGHWAYS (DR. TUSHAR A. CHAUDHARY)

(a) to (d) Information is being collected and will be laid on the Table of House.